

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) No. 213 of 2017

In the matter of:

Archer Power System Pvt. Ltd	Appellant
Vs	
Cascade Energy Pvt. Ltd & Ors.	Respondents

With

COMAPNY APPEAL (AT) No. 296 of 2017

In the matter of:

Archer Power System Pvt. Ltd	Appellant
Vs	
Cascade Energy Pvt. Ltd & Ors.	Respondents

Present:

Mr. Goutham Shivshankar, Advocate for Appellant.

ORDER

31.01.2020- Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **11th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam